- (a) whether Government is considering to expand the services of ESI hospitals in the country and planning to establish more ESI hospitals in the country;
 - (b) if so, the details thereof;
- (c) whether any such hospitals are being set up in Puducherry and Telangana; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Yes, Sir, The Employees State Insurance Corporation (ESIC) has taken a number of reform initiatives to expand the services of ESI hospitals in the country. The ESIC in its 167th meeting decided to establish ESI hospitals and dispensaries based on geographical necessity *i.e.* the health facility should be created not based on the present population of insured persons (IPs) but on the basis of projected population of the IPs after a period of three years for dispensaries and five years for hospitals. Also, the ESIC in its 166th meeting has decided to upgrade its dispensaries into 6 and 30 bedded hospitals in a phased manner.

(c) and (d) At present, there is no proposal from the State Governments to set up ESI hospital in Puducherry or Telangana.

Unemployment allowance to registered unemployed persons

†4576. SHRI RAM NARAIN DUDI:

DR. K.V.P. RAMACHANDRA RAO:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State-wise details of the unemployment allowance being provided to the registered unemployed in the country; and
- (b) whether Central Government is working to provide unemployment allowance to all registered unemployed persons upto a certain limit and providing the benefits of various Governmental schemes for upbringing of their families, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Government of India does not have any proposal to provide unemployment allowance to the registered unemployed in the country. However, some of the State/ UT Governments like Chhattisgarh, Haryana, Jammu and Kashmir, Kerala, Punjab, Rajasthan, Tamil Nadu and West Bengal are paying unemployment allowances to youth from their own resources.